The question was put and the motion was adopted.

SHRI SURESH PACHOURI: Madam, I introduce the Bill.

THE VICE-CHAIRMAN (MISS SA. ROJ KHAPARDE): The Constitution (Amendment) Bill, 1994 (Amendment of article 102), Mr. Satya Prakash Malaviya. Absent.

The Constitution (Amendment) Bill, 1994 (amendment of article 174), Mr. Satya Prakesh Malaviya. Not present.

The Representation of the People (Amendment) Bill, 1994, Mr. Satya Prakash Malaviya. Not present.

THE ARID AND SANDY AREAS (DEVELOPMENT) BILL, 1994

SHRI AHMED MOHMEDBHAI PATEL (Gujarat): Madam Vice-Chairman, I beg to move for leave to introduce a Bill to provide for the special development plans for the Arid and Sandy areas of the countryf for their overall development through an Autonmous Authority to be established at the national level and for matters conneced therewith or incidental thereto.

The question was put and the motion was adopted

SHRI AHMED MOHMEDBHAI PATEL: I introduce the Bill.

THE PROHIBITION OF INDECENT ADVERTISEMENTS BILL, 1994

SHRI AHMED MOHMEDBHAI PATEL (Gujarat): Madam Vice-Chairman. I beg to move for leave to introfuce a Bill to prohibit indecent, vulgar and obscene or pronographic advertisements nude or semi-nude made or females violent action, vulgar and frightening scenes which adversely affect the minds of the citizens particularly of the youth and injure public morality and for matters connected therewith or incidental thereto.

The question was put and the motion; was adopted

SHR AHMED MOHMEDBHAT PATEL: I introduce the Bill.

The Ragpickers and other Vagabond street children (Rehabilitaion and Welfare BILL 1994

AHMED SHRI MOHMEDBHAI PATEL (Gujarat): Madam Vice-Chairman, I beg to move for leave to introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments for the ragpicking and vagabond street children who subsist on collecting and selling waste material places from garbage dumps and other endangering their health and lives for their rehabilitation through education training vocational education and and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted

SHRI AHMED MOHMEDBHAI PATEL: I introduce the Bill.

The National Commission for the Handicapped Bill, 1994

SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE (Maharashtra): Madam Vice-Chairman, I beg to move for leave to introduce a Bill to provide for the constitution of a Commission for the rehabilitation and welfare of the handicapped including the mentally and visually handicapped persons and for matters connected therewith.

The question was put and the motivas adopted

SHRI SUSHIL KUMAR SAMF RAO SHINDE: I introduce the I

THE CONSTITUTION /AM! BILL, 1994 (TO AMEND A)

SHRI SUSHIL KUMAR SARAO SHINDE (Maharushtra): Vice-Chairman, I beg to move 1 to introduce a Bill further to ar Constitution of India.

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